Annexure-2

Name of the corporate debtor: Fairdeal Supplies Limited

Date of commencement of CIRP: 19.03.2024

List of creditors as on: 15th July, 2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | 1 . 1 | Details of claim received | | Details of claim admitted | | | | Amount of contingent | Amount of any | Amount of claim not | Amount of claim und | Remarks if any | |
|------------|-------|---------------------------|-----|--------------------------------|--------------------|--------------------------------------|------------------------|--------------------------------|---------------|---|---------------------|---------------------|--|
| | ditor | | | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | claim | mutual dues, that may be set-off | admitted | er verifica tion | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
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